


F.No. 11/20/2009-PRP&P
National Human Rights Commission
(PRP&P Division)

Dated: 14th January 2010

MEMORANDUM

Subject: - Re-constitution of Core Group on Mental Health

A Core Group on Mental Health was constituted vide this Commission's memorandum no. 19/6/97-PRP&P(Vol.III) dated 31st December 2001 and reconstituted vide memorandum No. Z-16022/26/2003-Estt. dated 23rd October 2006 to study the problems in rehabilitation of patients who are cured and formulate an integrated programme for rehabilitation of patients and establishment of Half Way home for the three Mental Hospitals at Agra, Ranchi and Gwalior. The Core Group has further been reconstituted. The reconstituted Core Group consists of the following:-

1.  Shri P.C. Sharma, Member, NHRC as Chairperson
 2. Dr. L. Mishra, Special Rapporteur, NHRC, Convenor of Core Group
 3. Secretary General, NHRC,
 4. Joint Secretary (P&A), NHRC
 5. A representative from the Ministry of Health and Family Welfare
 6. A representative from the Ministry of Social Justice & Empowerment
 7. Dr. D. Nagaraja, Director, National Institute of Mental Health and Neuro Sciences, Bangalore
 8. The Director, Institute of Mental Health & Hospital, Agra;
 9. The Director, Gwalior Mansik Arogyashala, Gwalior;
 10. The Director, Ranchi Institute of Neuro-Psychiatry & Allied Sciences, Ranchi;
 11. Ms. Indu Malhotra, Advocate, Supreme Court of India, New Delhi;
 12. A representative from Action Aid India.
 13. Dr. Tapas Kumar Ray, Chief Functionary, SEVAC Mental Hospital & Rehab. Centre, Kolkata
2. Dr. L. Mishra, Special Rapporteur, NHRC will also function as Convenor of the Core Group.

15

3. The Core Group will study the problem of rehabilitation of patients who are cured and formulate an integrated programme for rehabilitation of patients and establishment of Half Way Home. The Core Group will study other issues related to mental health including the adequacy of infrastructure and manpower in this area. The issues may include both references made by the Commission to the Core Group and any other issues, which the members of the Core Group consider it appropriate to discuss in the meetings and make recommendations to the Commission in the light of the relevant provisions of the Protection of Human Rights Act, 1993

4. The Core Group will meet as and when deemed necessary.

5. The Member of the Core group stationed outside Delhi shall be entitled for TA/DA for the journeys undertaken by them in connection with the core group meetings as per the norms approved by the Commission. The Commission will provide necessary secretarial assistance.

The issues with the approval of the competent authority.



Joint Secretary (P&A)

To,

1. Dr. L. Mishra, Special Rapporteur, NHRC, Convenor of Core Group
2. Secretary General, NHRC,
3. Joint Secretary (P&A), NHRC
4. Ms K. Sujatha Rao, Secretary, Ministry of Health & Family Welfare, Nirman Bhawan, New Delhi
5. Dr. D. Nagaraja, Director, National Institute of Mental Health and Neuro Sciences, (NIMHANS) Hosur Road, Bangalore-560029
6. Shri K.M. Acharya, Secretary, Ministry of Social Justice & Empowerment, Shastri Bhawan, Dr Rajendra Prasad Road, New Delhi - 110 001
7. Prof. Sudhir Kumar, Director, Institute of Mental Health & Hospital, Mathura Road, Agra - 282002
8. Dr. (Mrs.) Saila Sapre, Director, Gwalior Mansik Arogyashala (GMA), Jail Road, Gwalior- 474012
9. Dr. Ashok Kumar Nag, Director, Ranchi Institute of Neuro-Psychiatry and Allied Sciences (RINPAS), Kanke, Ranchi, Jharkhand
10. Ms. Indu Malhotra, Senior Advocate, Supreme Court of India, 17 Mahatma Gandhi Marg, Lajpat Nagar - IV, New Delhi - 110024
11. Shri Babu Mathew, Country Director, Action Aid India, C-88, South Extension - Part-II, New Delhi - 110049
12. Dr. Tapas Kumar Ray, Chief Functionary, (Sane and Enthusiast Volunteers' Association of Calcutta), SEVAC Mental Hospital & Rehab. Centre 135A, Vivekananda Sarani Thakurpura Kolkata-700063

Copy for kind information to:-

1. PS to Acting Chairperson
2. PS to Member (Justice Shri B.C. Patel)
3. PS to Member (Shri Satyabrata Pal)
4. PS to Member (Shri P.C. Sharma)



Joint Secretary (P&A)

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